

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**RAJYA SABHA**

UNSTARRED QUESTION No. 1369  
TO BE ANSWERED ON 30<sup>th</sup> JULY, 2021

**Seaweed cultivation**

**1369. SHRI PRABHAKAR REDDY VEMIREDDY:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

- (a) the details of proposals received in the Ministry for seaweed cultivation;
- (b) the details of projects that have been approved for Andhra Pradesh (AP) for seaweed cultivation and status of progress of those projects;
- (c) whether there is any impact of COVID-19 on the project and if so, the details thereof;
- (d) whether there is any proposal to set up fishing zones in AP; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a): The Department of Fisheries in the Ministry of Fisheries, Animal Husbandry and Dairying has approved proposals to the tune of Rs.2523.41 lakh for seaweed cultivation under the Pradhan Mantri Matsya Sampada Yojana for the States of Andhra Pradesh, Karnataka, Maharashtra, Tamil Nadu and Union Territories of Andaman and Nicobar Islands as well as Dadra and Nagar Haveli and Daman and Diu during 2020-21. Further, the Government of Tamil Nadu has submitted a project proposal on establishment of Multipurpose Seaweed Park in Tamil Nadu at total project cost of Rs. 296.43 crore.

(b): A project proposal received from the Government of Andhra Pradesh at a total project cost of Rs.186.00 lakh was approved during 2020-21 for establishment of 6000 seaweed rafts and 1200 monoline/tube net including inputs for which the State Government has already identified the beneficiaries.

(c): No, Sir.

(d) and (e): The Government of Andhra Pradesh has informed that different fishing zones for different types of fishing vessels have been notified under the Andhra Pradesh Marine Fishing (Regulation) Rules, 1996.

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